

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/185/(IB)/2017  
NAME OF THE PETITIONER(S) : JOHNSON LIFTS PVT LTD  
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTION & INDUSTRIES LTD  
UNDER SECTION : 433 ( e)(f)

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

K. MAHESHWARAN

Counsel for the Petitioner

*[Signature]*

TJ RISHIKESH  
TJ SRILANESH  
9841188677

for Resps-6

*[Signature]*

**ORDER**

Counsel for both the parties present. Counsel for Respondent submitted that time be provided as both the parties are engaged in <sup>negotiation</sup> for settlement. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

*Sd/-*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

*Sd/-*  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)